

(c) if so, the details thereof and the reasons therefor; and

(d) the steps being taken to rectify the situation so that this class of doctors does not suffer?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) :

(a) to (d). There is no hard and fast rule for allotment of a Unit. The division of a Department into various units is a purely internal arrangement determined by the Head of the Institution to streamline the functioning of a particular department.

Claim to a unit cannot be made on the basis of seniority. The doctor has to prove his competency, efficiency and capability for handling work independently which includes emergencies of all sorts.

[*Translation*]

Recognition to Electropathy

10755. SHRI MANKURAM SODI:
SHRI RAM BHAGAT PASWAN:
SHRI BAPULAL MALVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a sub-committee to consider the question of giving recognition to electropathy, the fifty system of medical treatment was constituted by Government on 19 April, 1988; and

(b) if so, the time by which its report is likely to be submitted to Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF

CIVIL AVIATION (SHRI MOTILAL VORA) :

(a) A decision has been taken to constitute a sub-committee for investigating the Electropathy system of medicine; the same has not been constituted so far.

(b) Does not arise.

[*English*]

Launching of Special Programmes to Check Infant Mortality

10756. SHRI S.B.SIDNAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Karnataka has the second lowest infant mortality in the country;

(b) if so, the mortality rate State-wise;

(c) whether Union Government have launched a special programme in the States where the mortality rates are high;

(d) if so, the details of programmes launched, and

(e) to what extent the mortality has been reduced in the States where it was high?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) :

(a) to (e). As per latest estimates of SRS of RGI the Infant Mortality Rate of Karnataka in 1986 was 74 per 1000 live births, which is higher than those of Kerala, Maharashtra, Punjab and West Bengal.

The steps taken by the Government of India to reduce the infant mortality include improvement of health infrastructure, training of health manpower, health education, adoption of 'risk approach', universal immunization of children, oral rehydration therapy in diarrhoeal diseases, promotion of breast